

IN THE NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
NEW DELHI

CP. No.883/2016

SECTION: UNDER SECTIONS 391 (1) to 394 OF THE COMPANIES ACT, 2013

IN THE MATTER OF:

Holistic Dentistry Pvt. Ltd.

..... ..Petitioner

V/s

..... ..Respondent

Coram:

Order delivered on 11.08.2017

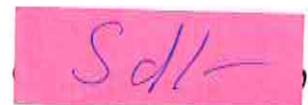
R.VARADHARAJAN
Hon'ble Member (Judicial)

For the Petitioner : -

For the Respondent : -

ORDER

Due to paucity of time arising out of the Special Bench sitting, the matter was not able to be taken up. The matter is posted for hearing on 16.8.2017.



(R.VARADHARAJAN)
MEMBER (JUDICIAL)